

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3030/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
Member Secretary,
Arunachal Pradesh State Legal Service Authority, Itanagar. +h

Dated Guwahati, 11 May, 2022.

Sub:- Leave.

Ref:- Your letter No. APSLSA-12/2020/1781 dated 04.05.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.05.2022 with station leave permission**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008(Pt.)/3031/A. dtd. , 11-05-2022
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.
2. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rda